## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 229/15	TP 31/17	Hearing	433 ( e)	State Bank of Trav ancore Vs. Cranes Software International Itd.	

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1 -	RUKHIABI. HR Katti Alsociatus. 98447 20236	petitioner	Lubousi
2.	ARUN SRI KUMAR Keystone Partners 9886720984	Nespondent	Adm offer.

## ORDER

Counsel for petitioner is present. Mr. Arun Srikumar, Advocate filed memo of appearance for Respondent and he undertake to file vakalath for Respondent. Petitioner is directed to comply the relevant provisions of Rules framed under I & B code applicable to the case.

List it on 12/06/2017.

Member (J)

Member (T)